

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 25191/2015
(Arising out of impugned final judgment and order dated
13/08/2015 in WA No. 19466/2015 passed by the High Court Of
Judicature at Allahabad)

SHYODAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(With appln. (s) for exemption from filing O.T. and permission
to file additional documents and permission to submit
additional document(s) and stay and interim relief and office
report)

WITH

SLP(C) No. 31191/2015

(With appln.(s) for exemption from filing O.T. and permission
to submit additional document(s) and stay and Interim Relief
and Office Report)

Date : 24/04/2017 These petitions were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Dr. Dinesh Rattan Bhardwaj,Adv. (NP)

Mr. Som Raj Choudhury,Adv.

For Respondent(s) Mr. Anuvrat Sharma,Adv.

Mr. Fuzail Ahmad Ayyubi,Adv.

Mr. Ravindra Kumar,Adv.

Mr. Anuvrat Sharma,Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated, list after four
weeks.

[Charanjeet Kaur]
A.R. -cum-P.S.

[Indu Pokhriyal]
Court Master